

Minister a very short question and he should give me a pointed answer. Are you aware of the fact—because of your failure to grant advance increment that an anomaly has developed? Even those doctors who are 5-6 years junior to those doctors who have opted out for the residency scheme, are actually becoming their seniors; and those who are becoming senior have actually been trained by these doctors who are actually working under the residency scheme. Is it not a fact? Will this anomaly be removed only by giving advance increments?

SHRI B. SHANKARANAND :
The question of giving advance increments does not depend upon a particular case in question which he has cited.

PROF. MADHU DANDAVATE:
May I know whether the anomaly exists or not and whether you will remove it.

SHRI B. SHANKARANAND :
If the alleged anomaly is dependent on a particular time and the individual that is recruited,.....

PROF. MADHU DNADAVATE:
Are you satisfied with the answer?

(Interruptions)

Hon. Speaker, Sir, are you satisfied with his Answer?

DR. KRUPASINDHU BHOI :
The Hon. Minister informed that the Resident Surgeons or other Surgeons who are working throughout the country will be recruited by the UPSC according to merit, and at the same time weightage will be given to the Residential Surgeon (Senior) or (Junior).

I would like to know categorically from the Minister as to what is the meaning of weightage and whether more percentage of marks are allotted for these Resident Surgeons who have to work day and night throughout the

country under the Central Service or whether some marks have been allotted instead of weightage or some weightage will be given.

SHRI B. SHANKARANAND:
The question has something to do with pay and allowances. The weightage in terms of Rs. 50/- is given to Diploma-holders and Rs. 100 is given for the Post-graduate.

DR. KRUPASINDHU BHOI:
My question was different.

Representation of Indian Doctors at International Bodies

*543. **SHRI VIRDHI CHANDER JAIN :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the representation of Indian doctors in various International Health Bodies viz. World Health Organisation ;

(b) if the representation is inadequate, what steps Governments are taking to get the representation increased ; and

(c) whether there is a panel of Doctors for selection in these bodies ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). Recruitment to the W.H.O. of nationals from different countries is governed by contributions of individual countries to the budget of the Organisation, Geographical distribution and population. On the basis of these criteria, which are accepted by the United Nations, a desirable range of recruitment for countries is arrived at. At present the number of Indian nationals actually employed by the W.H.O. is in excess of Indian entitlement in accordance with the concept of "desirable range".

(c) No, Sir.

श्री वृद्धि चन्द जैन : अध्यक्ष महोदय, भारत के जिन डाक्टरों को वर्ल्ड हेल्थ ऑर्गेनाइजेशन में केन्द्रीय स्वास्थ्य विभाग द्वारा एम्पलाय करने के लिए भेजा जाता है उन के सिलेक्शन का आधार क्या है ? क्या कोई ग्राइडलाइण्ड है या कोई फार्मूला या कोई स्लूज बने हुए हैं ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) :

Sir, these recruitments are made as per the resolutions passed by the United Nations General Assembly. They are applicable even to the recruitment in WHO and there is a Service called International Civil Service. The WHO or the U.N. make recruitment as per their own standards and requirements.

श्री वृद्धि चन्द जैन : डिप्लोमारेजिबल रेंज-ग्राफ-रेकूटमेण्ट की संख्या इस समय भारत के लिए कितनी होनी चाहिए तथा इन्व्यू. एच.ओ. द्वारा अभी तक कितने डाक्टरों को एम्पलाय किया गया है ?

SHRI B. SHANKARANAND : At present, the total number of WHO doctors is 1,423 and the number of Indians is 61. As per the desirable range and the quota, we are little more than what we are entitled to.

Constitution of Railway Consultative Committee

*544. SHRI MOHAMMAD ASRAR AHMED : Will the Minister of RAILWAYS be pleased to lay a statement showing :

(a) whether any informal Railway Consultative Committee for Northern Railway and other Railways were constituted consisting of Members of both the Houses of Parliament in 1980;

(b) is so, whether any meetings of the said Committee have been held, if not, the reasons therefor ;

(c) how many Boards, Committees and Advisory Committees function in Indian Railways (Railway-wise, Zone-wise and Division-wise) on which Members of Parliament, State Legislature and other non-officials are represented and what is the duration of these Committees; and

(d) whether any of the above Boards and Committees have been re-constituted and if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The meetings are proposed to commence from third week of April, 1981.

(c) and (d). A statement is laid on the Table of the House.